

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 02.11.2018

Misc. Application No. 354 of 2018

In

Appeal Lodging No. 437 of 2018

MYM Technologies Ltd. ...Applicant

Versus

BSE Limited ...Respondent

Mr. Prakash Shah, Advocate for the Appellant.

Mr. Tomu Francis, Advocate with Mr. Vivek Shah, Advocate for the Respondent.

ORDER:

Misc. Application No. 354 of 2018

1. By this Misc. Application applicant seeks exemption from filing of the certified copies of the impugned communication dated July 02, 2018 issued by BSE Limited. For the reasons stated in the Misc. Application exemption sought is granted.

2. Misc. Application is disposed of accordingly.

Appeal Lodging No. 437 of 2018

By consent, stand over to November 14, 2018.

Sd/-
Dr. C.K.G. Nair
Member

02.11.2018
Prepared & Compared By: PK